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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/191/2016
NAME OF THE PETITIONER(S) : Emirates Trading Agency LLC
NAME OF THE RESPONDENT(S) : M/s ETA engineering Ltd & 7 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. S. AKAVINDAN

for Fox Manda F Assouuty
Counsel for Petitioner



2. THIYAMBATH KANNAN
for ROMAN CHERIAN

Counsel for The
Respondent



3. As. L. Sundaresan, Senior Counsel
for

K. Gowtham Kumar
Athiban Vijay A.K

Counsel for R2-4 *Atthiker*

ORDER

Counsel representing both the parties present and prayed time for submitting arguments in CA-1/2016 regarding the maintainability of the petition filed by R2 to R4. Time extended at request. Put up on 09.12.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)